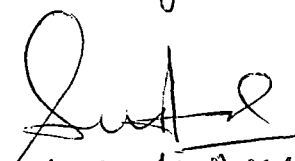


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 621 1996

..... Brahm Datt Tyagi Versus U.O.

Date of Order	Orders
20.12.99	Mr. Shiv Kumar - Counsel for applicant. Mr. K. N. Sharma - Counsel for resp. No. 1 Mr. U. D. Sharma - Counsel for resp. No. 2. The Counsel for the applicant files an application signed by the applicant praying to withdraw the O.A. on the ground that the respondent No. 1 has revoked the suspension order dated 1.10.95 which is under challenge before the Tribunal. In view of his submissions, this O.A. is disposed of as withdrawn along with the connected M.A.  (N.P. Nawani) M(A)  (S.K. Agarwal) M(J). <i>Recd copy 6/12 22/11/99</i> <i>Received C.A. 12/12/99</i> <i>Recd copy 6-12-99</i>